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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2016
NAME OF THE PETITIONER(S) : G. S. Rajesh
NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another
UNDER SECTION : 397,398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Dominic S. David For P. Giridharan	Counsel for Respondent Ind.	
2.	Akila For Pushpa Menon	Counsel for Petitioner <u>ORDER</u>	

Ms Akila, representing senior counsel for petitioner present. Shri Dominic S David, counsel for R2 present. No representation on behalf of R1 & R3. Counsel for R2 sought time for filing objections to the report of the auditor. Counsel for petitioner stated that she has no objections to the report of the auditor. Time extended at request. Put up on 22.02.2017 at 10.30 A.M.

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)